## **Coloured Ration Cards**

6641. SHRI MADAN LAL KHURANA: SHRI K. PRADHANI: SHRI SHARAVAN KUMAR PATEL: DR. C. SILVERA:

Will the PIRME MINISTER be pleased to state:

- (a) whether the Government propose to issue coloured ration cards to the citizens of Delhi:
  - (b) if so, the details thereof;
- (c) whether ration items are proposed to be issued to persons having annual income of Rs. 10,500/- on the green card only,; and
- (d) if so, the time by which these new ration cards are to be introduced?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS & PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) to (d). Delhi Administration has reported that they have no proposal to issue coloured ration cards. The Public Distribution System is universal in character and does not distinguish the beneficiaries based on income or occupation.

## Revamping of Cycle Corporation of India

6642. SHRI BASU DEB ACHARIA: Will the PRIME MINISTER be pleased to state:

- (a) whether the Governent of West Bengal have requested for re-vamping the Cycle Corporation of India and making it viable;
- (b) if so, the reaction of the Government thereto:

(c) the steps taken/proposed to revamp the Cycle Corporation of India?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNGON): (a) Yes, Sir.

(b) and (c). Cycle Corporation of India Ltd. (CCIL) has been incurring losses from its inception due to various reasons such as old and outdated machinery, excessive manpower, high cost of production, difficult liquidity position etc. Govt. have plans for revival/rehabilitation of CCIL which cover aspects such as modernisation of plans and machinery, rationalisation of work force, capital restructuring etc. However, the Company is one of those who have been referred to the Board of Industrial and Financial Reconstruction under the Sick Industrial Companies (Special Provisions) Act, 1985.

[Translation]

## Supply of Coal to Power Stations

6643. SHRI BHAGWAN SHANKAR RAWAT: SHRI RAJENDRA KUMAR SHARMA: DR. LAL BAHADUR RAWAL:

Will the Minister of COAL be pleased to state:

- (a) whether the Governent have received complaint to the effect that the actual quantity of coal received by the power houses of Uttar Pradesh and various other factories in private sector in the country is less than the quantity declared to be sent by railway rake from coal mines, the coal is of inferior quality and it is not supplied in time; and
- (b) if so, the action taken by the Government thereon?